

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 323 OF 2018 &
IA NOS. 1534, 1536 & 1707 OF 2018**

Dated: 5th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

IMC Limited **Appellant(s)**
Versus
Petroleum and Natural Gas Regulatory Board & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv
Ms. Nafisa Mhandepaskar
Ms. Aishwarya Modi

Counsel for the Respondent(s) : Mr. Gaurav Mitra
Mr. Rohan Ganpathy for R-2

ORDER

List the matter on **7-12-2018**. In the meantime, Appellant may file rejoinder to reply of Respondent No. 2.

(B. N. Talukdar)
Technical Member (P&NG)
tpd/pk

(Justice Manjula Chellur)
Chairperson